

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

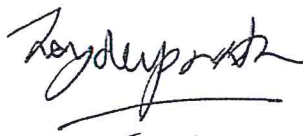

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/604/(IB)/2018  
NAME OF THE PETITIONER(S) : BMD PRIVATE LIMITED  
NAME OF THE RESPONDENT(S) : SVL LIMITED  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Mr. ISAAC MOHANLAL	ADVOCATE	APPLICANT 
2.	P. John		
3.	Mr. JAY DEEP MATH	ADVOCATE	
4.	Y.P. THAKUR		
5.	Vishnu Mohan	Counsel for Corporate Debtor / Respondent	

**ORDER**

Counsel for petitioner present. Counsel for respondent/corporate debtor present.  
Both the counsel filed written submissions. Heard. **Order is reserved.**

-84-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-54-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)